

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.(IB)219 (MB)/2018  
MA 818/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: State Bank of India

Vs

Vandana Vidhyut Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

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**ORDER**

23. **MA 818/2018 in C.P.(IB)-219 (MB)/2018**

At request of the Applicant Counsel, list this matter on 28.9.2018.

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**RAVIKUMAR DURAISAMY**  
Member (Technical)

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**B.S.V. PRAKASH KUMAR**  
Member (Judicial)